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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 16/241-242/NCLT/AHM/2016**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017**

Name of the Company: Sangeeta Maheshwari  
V/s.  
Premasagar Agricultural Pvt. Ltd. & Ors.

Section of the Companies Act: Sections 241-242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	KAMAL AGRAWAL	FCA AR	Petitioner	Kamal Agr
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2.	<del>Rashesh</del> Rashesh Sanjanwala, <del>Senior</del> Advocate Respondents with Sandeep Singhi for Singhi & Co.			Rishha
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**ORDER**


Learned FCA Mr Kamal Agrawal present for Petitioner. Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Mr. Sandeep Singhi i/b Singhi & Co. present for Respondents no. 1 to 6.

Learned FCA for petitioner filed written submission.

Heard reply arguments of Learned FCA for Petitioner and Learned Counsel for Respondents.

For filing of written submission of Respondents.

List the matter on 01.09.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 18th day of August, 2017.